### GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

#### **LOK SABHA**

### UNSTARRED QUESTION NO. 3108 TO BE ANSWERED ON 06.08.2018

## SUPPORT AND SECURITY TO THE WOMEN EMPLOYED IN THE UNORGANISED SECTOR

#### 3108. DR. KARAN SINGH YADAV:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has any plan/proposal to review the policy extending support and security to the women employed in the unorganised sector;
- (b)if so, the details thereof and if not, the reasons therefor;
- (c)whether the Government is aware that more than 90 per cent of the women workforce in the unorganized sector in the country remain unaddressed by the Maternity Benefits Act, 2017; and
- (d)if so, the details thereof along with the reaction of the Government thereto and the steps taken/being taken in this regard?

### **ANSWER**

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b): No, Madam. There is no such proposal in this regard.
- (c) & (d): The Central Government is the Appropriate Government only under the Maternity Benefit Act, 1961 as regards Circus and Mines industries in terms of Section 3(a) of the Maternity Benefit Act, 1961 and the Central Industrial Relations Machinery (CIRM) officials have been putting in their efforts for the effective implementation and enforcement of the provisions of the Act for the women workforce employed in said industries. The data on the implementation of the Maternity Benefit Act, 1961 in the Central Sphere establishment for the last three years is enclosed as Annexure.

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### <u>Implementation of Maternity Benefit Act, 1961 (Central Sphere Establishment)</u>

Sr.	Year	No. of	No. of	No. of irregularities		No. of
No.		Inspection	female	Detected	Rectified	prosecutions
			workers			
1	2015-16	79	1654	168	NA	-
2	2016-17	99	1889	298	51	-
3	2017-18	207	3715	381	89	11
4	2018-19	101	582	38	29	0
	(Upto					
	June,					
	2018)					

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